

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

108. I.A. 497/2024
I.A. 5241/2023
IN
C.P.(IB)-691(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: Central Bank of India Limited
V/s.
Superfine Extrusions Private Limited

Appearance:

For the Petitioner: Adv. Rahul Sarada

For the Respondent: Adv. Monali Solanki

SECTION 7 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Ld. counsel for the FC/Respondent in I.A. 5241/2023 & I.A. 497/2024 submits that reply is ready and served upon the other side. However, due to wrong email ID, the security code could not be generated and hence, they are not able to upload the reply.
2. Applicant in the above I.A.s is directed to correct the particulars so that the security code will be generated. List on **12.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)